

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 281/TT/2013

Date: 22.1.2016

To

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:-Determination of tariff for 2009-14 period for Augmentation of Houser S/S by
1X315 MVA 400/220 kV transformer and associated bays (DOCO:
01.03.2014) under System Strengthening - XIV in SR

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 4.2.2016:-

- a. CEA inspection certificate for energisation,.
- b. Revised Auditor's certificate for the actual expenditure incurred.
- c. An undertaking depicting IDC, IEDC and initial spares discharged on cash basis upto SCOD and from SCOD to COD and then during the tariff period and whether any undischarged liabilities are there.
- d. Submit whether the work is complete or not, providing details of the balance/ retention payments claimed during 2009-14 tariff period.
- e. An undertaking/certificate depicting the actual equity infused during the tariff period 2009-14.

Yours faithfully,

(V.Sreenivas)
Deputy Chief (Legal)